

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 18 of 2019

IN THE MATTER OF:

Ganesh Jaiswal & Ors.

...Appellants

Vs

Tourist Inn Private Ltd. & Ors.

...Respondents

Present:

Appellants: Present but appearance not marked.

Respondents: None.

ORDER

05.07.2019: Post the appeal for concluding the arguments of the Appellant
on **29th July, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

am/nn